

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.14
Dated Guwahati, the 17th February, 2024

In partial modification of this Registry's earlier notification No.12 dated. 8.2.2024 Honble the Chief Justice has been pleased to reconstitute the "**Committee for Building & Infrastructure of the Gauhati High Court**" in the following manner:

<p>Committee for Buildings & Infrastructure Hon'ble the Chief Justice has been pleased to direct that the "Committee for Buildings & Infrastructure" of the committee list will also act as the "High Level Committee to monitor pace, progress and implementation of Centrally Sponsored Scheme (CSS) projects".</p>	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Michael Zothankhuma2. Hon'ble Mr. Justice Suman Shyam3. Hon'ble Mr. Justice Kalyan Rai Surana4. Hon'be Mr. Justice Soumitra Saikia5. Hon'be Mr. Justice Robin Phukan6. Hon'ble Mr. Justice Kaushik Goswami <p>Special Invitee</p> <ol style="list-style-type: none">7. Hon'ble Portfolio Judge of the concerned district of the respective State. <p>Members</p> <ol style="list-style-type: none">8. Chief Secretary of the respective States9. Secretary/Senior-most Secretary of the Department of Finance of the respective States10. LR & Secretary, Judicial Department of the respective States11. Chief Engineer, PWD (Bldg.) of the respective States <p>(Officials indicated at Sl. Nos. 8 to 11 will remain present as and when issues concerning the respective States are taken up)</p> <p>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. Nos.8 to 11 may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</p>	<p>Registrar (Admn.) to be assisted by Joint Registrar (PM&P)</p>
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This notification will come into force with immediate effect.

(Sd/-S.K Poddar)

REGISTRAR GENERAL

Dated the 17th February, 2024

Memo No.HC. III – 06/2021/844-870/G,

Copy to:-

1. The Chief Secretary, Govt. of Assam/ Govt. of Arunachal Pradesh/ Govt. of Nagaland/ Govt. of Mizoram.
2. The Additional Chief Secretary, Govt. of Assam, Planning and Development Department, Assam.
3. The Secretary/ Senior-most Secretary, Department of Finance, Assam/Nagaland/ Mizoram/ Arunachal Pradesh.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
5. The Law Secretary, Nagaland/ Mizoram / Arunachal Pradesh.
6. The Registrar (Vigilance/ Admn. / Judicial/ Estt.), Gauhati High Court, Guwahati.

7. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
8. The Secretary, Gauhati High Court Legal Service Committee, Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati..
10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The Director, Law Research Institute, Gauhati High Court, Guwahati.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Chief Engineer, PWD (Building), Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
14. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
17. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
20. The _____ P.S. to Hon'ble _____ Mr./ _____ Mrs. _____ Justice _____, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
22. The Court Manager, Gauhati High Court, Guwahati.
23. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
24. The Court Officer I & II, Gauhati High Court, Guwahati.
25. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
26. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
27. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL


 13/2